## Annexure-5

Name of the Corporate Debtor: Muktar Infrastructure (India) Private Limited; Date of Commencement of Liquidation: 21.09.2022; List of Stakeholders as on: 30-09-2025

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl No	Details of Claimant		Details of Claims received		Details of claims admitted					Amount of	mutual dues	Amount of	Amount of claim	Remarks,
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/ attachment removed? (Yes/No)	% share in total amount of claims admitted	contingent claim	that may be set off	claim	under	if any
	CCCT Division V	Central Govt.	03-11-2021	2 77 26 550	2 77 26 550			MA	0.0497				l	Claims submitted during CIRP accepted as per Reg 12(c)
	Provident Fund	Margao, Goa  Central Govt.  Regional Office, Goa	04-02-2022	3,77,26,559 8,14,998	3,77,26,559 8,14,998		NA NA	NA NA	0.94%		0	0	l	Claims submitted during CIRP accepted as per Reg 12( c)
	Total			3,85,41,557	3,85,41,557				0.96%	0	0	0	0	